

ONGC Director presents awards to women managers at MMA Convention

Chennai, Mar 17: Dr Alka Mittal, Director (HR), ONGC gave away awards to outstanding Woman Managers at the valedictory of Women Managers Convention.

Madras Management Association (MMA) organised Women Managers Convention 2019 in Chennai. Dr Alka Mittal was the chief guest for the valedictory function.

Delivering the valedictory address Dr Alka Mittal said, gender equality is the prominent issue in a patriarchal society like ours. India is a fastest growing financial power but when it comes to gender parity, we need an accelerated pace to increase substantially the number of women joining the working force. Dr Mittal, emphasised that, the objective should not be to raise the number



of women doing job but to have them with us in the long run.

Taking a cue from ONGC scenario, she said, progressive measures have been implemented for a woman friendly industry and in last four years, 511 women joined ONGC and out of these

80% work in technical fields. 140 women work in fields, among them 9 work in the most critical offshores platforms. Dr Mittal informed the gathering that ONGC women employees get full pay leaves for 180 days during maternity care and 730 days for child care.

Dr Mittal was felicitated by MMA. Suresh Raman, Secretary, MMA delivered welcome address. Ms Nalini Padmanabhan, Convention Chairperson proposed the vote of thanks.



Jeremy Pilmore-Bedford, British Deputy High Commissioner — Chennai, Janaka Pushpanathan, Director British Council — South India, Jayesh Ranjan, Principal Secretary to Government of Telangana, with winners of Study UK Alumni Awards 2019 in Chennai.

British Council presents alumni awards

Chennai, Mar 17: The British Council announced the recipients of the Study UK Alumni Awards 2019 in India at an awarding ceremony in Chennai. In total, nine UK alumni in India were recognised for their outstanding achievements as business professionals, entrepreneurs and community leaders, and for their important contribution to strengthening collaborative ties between the UK and India.

The prestigious international award celebrates UK higher education and the achievements of UK

alumni all over the world. Now in its fifth year, the award received a great response from international UK alumni in more than 100 countries, representing more than 85 per cent of UK higher education institutions across the UK. Following in-depth interviews with a judging panel, recipients were selected for the three award categories: Professional Achievement, Entrepreneurial, and Social Impact.

The Professional Achievement Award, which recognises alumni who have distinguished themselves through exemplary leadership in

their professional field, was presented to Abhijit Mitra. Mitra is leading a project funded by the Government of India to design a high capacity intercity broadband optical network that will be 5G and beyond. He was also Lead Project Investigator for British Telecom Global Research and Innovation Programme in India to assist the opening of its first India Research Centre, thereby enriching the ties between India and UK in the area of broadband telecom. Mitra studied at the University of Leeds in the UK.

The Social Impact Award, which acknowledges alumni who have made an exceptional contribution to creating positive social change, was presented to Rupal Ganesh Kulkarni, a

graduate of the London School of Economics and Political Science (LSE). Kulkarni is the CEO of Shram Sarathi, the first dedicated financial services institution in the country that offers wealth solutions to vulnerable migrant workers and their households.

The Entrepreneurial Award, which highlights alumni who have played a leading role in business innovation and/or creative solutions, was presented to Shiv Dhawan, a graduate of the University of Manchester and the London School of Economics and Political Science. Dhawan is the Director of India On Track, an organisation set up to instil the core idea of self-belief in the youth of the country through sports.



Students from SRM Ramapuram campus participated in the awareness "Go Green" walkathon at Elliotts Beach (Besant Nagar Beach) Chennai. The walkathon was flagged off by, Dr. V. Subbiah Bharathi, Director, SRM Group of Institution, Ramapuram. The aim of the walkathon is to promote the awareness for green environment by planting trees and avoid using the plastic items. The event received an overwhelming response from the enthusiastic participants, who displayed banners/placards and hurling slogans in the air all along the route for promoting the theme. Students also engaged in giving free sapling to the public and were enthusiastic appealing to the residents to go green.

Parshuram Panda assumes charge as CVO for Central Bank

Chennai, Mar 17: The government has appointed Parshuram Panda as Chief Vigilance Officer, Central Bank of India.

Panda started his Banking career in Bank of India as Probationary Officer in 1988. Having worked in various

divisions of banking such as Rural, Retail, Corporate and Overseas, he rose to the position of General Manager in 2017 and posted in Central office in Mumbai.

Govt of India appointed him Chief Vigilance Officer, Dena Bank in July 2018.

Dialysis demand strong as kidney disease grows

Chennai, Mar 17: With kidney patients growing at an alarming rate annually, there has been a surge in patients demanding dialysis save their lives.

Dr Balasubramaniam Raju, Chief of Nephrology, Kauvery Hospital Chennai said, "There are close to 200,000 patients who enter dialysis every year. I myself encounter at least 80 patients who need

dialysis. Kidney-related diseases have noted a huge surge, across both urban and rural areas. Close to 25 to 30 patients that I receive on a daily basis come with this ailment and many of them are elderly who suffer the most. This is, more often than not, a lifestyle related issue, where diabetes and blood pressure play significant role for the rise of kidney disease. It

is commonly seen that the failure of kidneys affects the excretion system of the body, leading to spike in urea, which is harmful. Kidney ailment is mostly found among people aged between 20 to 50 years." Kidney-related diseases are on rise due to proper attention on food and lifestyle. To retain the proper functioning of your organ, it is required that you must follow a

healthy dietary plan and avoid habits that trigger high blood pressure and diabetes. A large part of the population doesn't have financial support and the number of kidney donors is short due to which many chronic kidney disease patients are unable to get kidney transplant. That is why early detections make it necessary to save your kidney.

Benelli opens new showroom in city

Chennai, Mar 17: Benelli, a leading worldwide manufacturer of premium bikes and Adishwar Auto Ride India - Mahavir Group, launched an exclusive showroom in Chennai. The state-of-the-art showroom is situated in a plush locale at Anna Salai, Nandanam.

TRK 502 - Rs. 5.00 Lakh, Benelli TRK 502X - Rs. 5.40 Lakh (All Prices Ex-showroom, India) All 5 products come with 5-year Unlimited Kilometer Warranty as standard.

Vikas Jhabakh,

Managing Director, Benelli India said, "The employees at Benelli - Chennai are trained to offer the best in terms of sales, service, spare parts and customer service, allowing customers to enjoy best-in-class,

stress free ownership experience." Apart from the bikes, the showroom will also showcase merchandise and accessories. Motorcycle customization will also be introduced in India in a phased manner.



The 50th convocation of NKT National College of Education held at college premises. R. Selvam, Executive Director, Council for Leather Exports presented degrees certificates to the students and delivered graduation address. M.Arumugham, Secretary, Dr.S. Chamundeswari, Principal were present at the graduation ceremony. Three visually challenged students received the degrees.

SALE NOTICE FOR ASSETS

Uthrakaliaman Infrastructure Pvt. Ltd. (In Liquidation)
(A company under liquidation process vide Hon'ble NCLT Order dated 7th January 2019)
Registered Office of the company: No.22 Abulkalam Azad Street, Pollachi - 642001.
Liquidator: Ramachandran Subramanian

E-Auction Sale of Assets under Insolvency & Bankruptcy Code, 2016
Date & Time of e-auction: Friday, 22.03.2019
from 2.30 pm to 4.30 pm
(With unlimited time extension of 5 minutes each)

Sale of assets owned by Ultrakaliaman Infrastructure Pvt. Ltd (In liquidation) forming part of liquidation estate by the Liquidator appointed by the Hon'ble NCLT, Chennai. (The sale will be done by the undersigned through the e-auction platform <https://ncltauction.auctiontiger.net>)

Basic Description of the assets for sale: At Thalakarai (Pollachi) plant Unit 1

S. No	Items	Qty	Reserve Price (Rs)	EMD Amount (Rs)
1.	Primary crusher SMT make & feeder, Motor & Electricals	1	2,00,000/-	20,000/-
2.	Conveyor and secondary systems with motors	1	50,000/-	5,000/-

S. No	Items	Qty	Reserve Price (Rs)	EMD Amount (Rs)
1.	Primary crusher SMT make & feeder, Motor & Electricals	1	2,00,000/-	20,000/-
2.	Conveyor with motor and sec. systems with motor	1	1,50,000/-	15,000/-

S. No	Items	Qty	Reserve Price (Rs)	EMD Amount (Rs)
1.	Primary crusher & vibrating feeder, motor & Electricals	1	2,00,000/-	20,000/-
2.	Secondary crusher with motor & vibrating feeders and conveyor with motor	1	3,00,000/-	30,000/-

Other accessories in the plant:				
	Air compressor with generator	1	3,00,000/-	30,000/-
	Tipper lorries	2	3,00,000/-	30,000/-

B) At Kurunellipalayam Plant Scrap materials of about 1000 kgs with a liquidation value of Rs.20,000/- EMD amount : 2000/-

S. No	Items	Qty	Reserve Price (Rs)	EMD Amount (Rs)
1.	Primary crusher & vibrating feeder without motors 42"x30" Jaw crusher of SAYAJI make Mc No: 118, year 2008, RPM 265	1	20,00,000/-	2,00,000/-
2.	Conveyor and secondary systems with structural, without motors and conveyor belts. Approx materials in the conveyor systems 1) ISMC 125 MS Channel - 150 mtrs/2000 kgs, 2) ISMC 100x50 ms channel - 150 mtrs/1500 kgs, 3) 75x75 ms angle 200 mtrs/1300 kgs Total wt: 7000 kgs @ 20 per kg	1	1,40,000/-	14,000/-
3.	Secondary crushers 30"x8" SAYAJI make with vibrating feeders and chutes without motors and Electricals	4 Nos	20,00,000/-	2,00,000/-
4.	Vibrating screen without motor and structurals	1	1,50,000/-	15,000/-
5.	Collecting bunker app wt 2000 kgs	2	40,000/-	4,000/-
6.	Ms and plant vertical crusher with conveyor	1	7,00,000/-	70,000/-

EMD Remittance: Either through Demand Draft or by NEFT/ RTGS in the bank account of "Uthrakaliaman Infrastructure Pvt.Ltd (In Liquidation)". Account No. 6737745284, Indian Bank, West Mambalam branch, Chennai - 33, IFSC code: IDIB000W005

E-Auction is being held on "AS IS WHERE IS, AS IS WHAT IS, WHATEVER THERE IS AND WITHOUT RECOURSE BASIS"
E-Auction bid form, Declaration by bidders, General terms and conditions of online auction sales are available on Websites <https://ncltauction.auctiontiger.net> and www.inliworld.in Contact person: Mr.Praveen Kumar Thevar Email id -praveen.thevar@auctiontiger.net; tamilnadu@auctiontiger.net Mobile No. -09722778828/079-61200515/ Mr.Bharathy Raju 8939000594.
Inspection of Plant & Machinery, contact Mr.Kuppuraj +91 8939882212 from 17.03.2019 to 20.03.2019.

Ramachandran Subramanian, 29 Raju Naicken Street, West Mambalam, Chennai - 600033
Mob: 9790721417, 9025120271; E-mail: subraman267@yahoo.com
IBBI/PA-001/IP-P01507/2018-2019/12258

FORM A - PUBLIC ANNOUNCEMENT	
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]	
FOR THE ATTENTION OF THE CREDITORS OF M/S. SRI IYYAN TEXTILE MILLS PRIVATE LIMITED	
1. Name of the Corporate Debtor	M/s. Sri Iyyan Textile Mills Private Limited
2. Date of Incorporation of Corporate Debtor	16/06/1979
3. Authority under which Corporate Debtor is Incorporated / Registered	Companies Act, Registrar of Companies, Coimbatore, Tamilnadu
4. Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	U17111TZ1979PTC000859
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	414, Mettupalayam Road, NSN Palayam Post, Coimbatore, Coimbatore, TN - 641031.
6. Insolvency Commencement Date in respect of Corporate Debtor	March 05, 2019 (As per order dated March 05, 2019 by the Hon'ble National Company Law Tribunal, Division Bench Chennai in Order No: CP/1271 / (IB)2018)
7. Estimated Date of Closure of Insolvency Resolution Process	180 days from the date of Commencement of Resolution Process i.e. September 01, 2019 (A copy of the order made available to the IIP on March 05, 2019)
8. Name and the Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Shri. Ramji, S/o. Mahadevan Reg No: IBBI/PA-001/IP-P01507/2018-2019/12258, Email: yahooramji@gmail.com Mobile No: 9962496298
9. Address and Email to be used for correspondence with the Interim Resolution Professional, as registered with the Board	Shri. Ramji M, S/o. Mahadevan No.167, 4th Main Road, Sadhasivam Nagar, Madippakkam, Chennai - 600091 Email: yahooramji@gmail.com Mobile No: 9962496298
10. Address and Email to be used for correspondence with the Interim Resolution Professional	No.167, 4th Main Road, Sadhasivam Nagar, Madippakkam, Chennai - 600091 Email: yahooramji@gmail.com Mobile No: 9962496298
11. Last date for Submission of Claims	March 31, 2019 (14 days from 18 March 2019)
12. Class of Creditors, if any, under Clause (b) of subsection (6A) of Section 21, ascertained by the Interim Resolution Professional	Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of Creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of Authorised Representatives are available at:	a) Web Link: http://ibbi.gov.in/home/downloadform.html b) Not Applicable
Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of a corporate insolvency resolution process for Sri Iyyan Textile Mills Private Limited on March 5, 2019.	
The creditors of SRI IYYAN TEXTILE MILLS PRIVATE LIMITED are hereby called upon to submit a proof of their claims on or before March 31, 2019 to the interim resolution professional at the address mentioned against item 10.	
The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means. A financial creditor belonging to a class, as listed against entry no.12 shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry no.13 to act as Authorised representative of the class in Form CA. Submission of false or misleading claim shall attract penalties.	
Place : Coimbatore	Interim Resolution Professional
Date : 17.03.2019	Reg. No.IBBI/PA-001/IP-P01507/2018-2019/12258